NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI DAILY CAUSE LIST DATED 17.09.2018 (Monday)

Court of Chairperson 10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

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S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 1455 of 2018 in Comp. App. (AT) (Ins) No. 95 of 2018	B. R. Construction Vs. G R Infraprojects Ltd.	SushilDaga	Mohit D. Ram
2.	I.A. No. 1445 of 2018 in Comp. App. (AT) No. 260 of 2018	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors.	Saumya Gupta	Manisha Chaudhary
3.	Comp. App. (AT) (Ins) No. 169 of 2018	Numetal Ltd. Vs. Satish Kumar Gupta &Ors. With	Rudreshwar Singh	Ronak Dhillon-R1 Misha – R2
4.	Comp. App. (AT) (Ins) No. 207 of 2018	Numetal Ltd. Vs. Satish Kumar Gupta RP & Anr. With	Rudeshwar Singh	SumitAttri Ronak Dhillon-R1 Misha –R2
5.	Comp. App. (AT) (Ins) No. 171 of 2018	Arcelormittal India Pvt. Ltd. Vs. Satish Kumar Gupta (R.P) & Ors. With	Sudhir Sharma	Raunak Dhillon-R1
6.	Comp. App. (AT) (Ins) No.172 of 2018	Arcelormittal India Pvt. Ltd. Vs. Satish Kumar Gupta (R.P) & Ors. With	Sudhir Sharma	Raunak Dhillon-R1
7.	Comp. App. (AT) (Ins) No. 173 of 2018	Arcelormittal India Pvt. Ltd. Vs. Satish Kumar Gupta (R.P) & Ors.	Sudhir Sharma	Raunak Dhillon-R1
8.	ission (Fresh Case Comp. App. (AT) (Ins) No. 528 of 2018	Konkola Copper Mines PLC Vs. Stewarts and Lloyds of India Ltd.	Ranjana Roy Gawai	
9.	Comp. App. (AT) (Ins) No. 543-544 of 2018	Ramanathan Bhuvaneshwari Vs. Vipin Kumar & Ors.	A.S. Satish Kumar	
10.	Comp. App. (AT) (Ins) No. 547 of 2018	Rely Paints Pvt Ltd Vs BSL Scaffolding Ltd	M.K Gahlaut	
11.	Comp. App. (AT) (Ins) No. 548 of 2018	Apollo Jyoti LLC and Ors Vs Jyoti Structures Ltd	Shardul Amarchand Mangaldas	
12.	Comp. App. (AT) (Ins) No. 549 of 2018	Babulal Vardharji Gurjar Vs Veer Gurjar Aluminium Industries Pvt Ltd & Anr	Rohit Rathi	

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13.	Comp. App.	Bharat Petroresources Ltd.	Amar Gupta	
	(AT) (Ins) No. 550 of 2018	Vs. Monnet Ispat & Energy Ltd. & Anr.		
14.	Comp. App. (AT) (Ins) No. 551 of 2018	Arun Chandra Sinha Vs. BMD Pvt. Ltd. & Anr.	Pooja M. Saigal	
15.	Comp. App. (AT) No. 318 of 2018	Yash Vardhan Mall Vs Indrapuri Studios Pvt Ltd & Ors	Ashok Kumar Jain	
16.	Comp. App. (AT) No. 319 of 2018	A Venture Realtors Pvt. Ltd. Vs. Registrar of Companies, Pune	Dhaval Deshpandey	
17.	Competition App. (AT) No. 68 of 2018	Saara Traders Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors.	Aditi Sharma	

18.	Comp. App.	Sanjeev Suri & Anr.	Shobhit Nanda	Sidharth Sharma
	(AT) No. 269	Vs.		
	of 2018	Hansa Agencies Pvt. Ltd. & Ors.		
19.	Comp. App.	The Sandesh Ltd.	Mohit D. Ram	
	(AT) (Ins) No.	Vs.		
	222 of 2018	Realm Media Solutions Pvt. Ltd.		
20.	Comp. App.	PushtiImpex	AnkurSinghal	
	(AT) (Ins) No.	Vs.		
	435 of 2018	Shree Satyanarayan Industrial		
		Suppliers Pvt. Ltd.		
21.	Comp. App. (AT)	B.S.E. Ltd.	Anuj Sharma	
	(Ins) 472 of 2018	Vs.		
		Neo Corp International Ltd.		
22.	Comp. App. (AT)	Vinod Kumar Saxena	Arjun Aggarwal	Arvind Kr. Gupta
1	(Ins) No. 474 of	Vs.		
	2018	JuggilalKamlapat Jute Mill Company		
		Ltd. & Ors.		
/ 23.	Comp. App. (AT)		Arjun Aggarwal	Henna George
	(Ins) No. 475 of	$\mathbf{V}\mathbf{s}_{\mathbf{s}}$		
	2018	JuggilalKamlapat Jute Mill Company		
		Ltd.		
		With		
24.	Comp. App. (AT)			Henna George
	(Ins) No. 476 of	Vs.		
	2018	JuggilalKamlapat Jute Mill Company		
		Ltd.		
		With		
25.	Comp. App. (AT)		Arjun Aggarwal	Henna George
	(Ins) No. 477 of	Vs.		
	2018	JuggilalKamlapat Jute Mill Company		
:		Ltd.		
26.	Comp. App.	Consolidated Engineering Company	Atul Sharma	
	(AT) (Ins) No.	& Anr.		
	501 of 2018	Vs.		
		Golden Jubilee Hotels Pvt. Ltd.		



27.	Competition	Saifudheen E.	Nazia Hasan	Shruti Iyer-R2
	Appeal (AT)	Vs.		
	No. 53 of 2018	The Competition Commission of India		
		& Ors.		
		With		
28.	Competition	Muraleedharan K.	Nazia Hasan	Shruti Iyer-R2
	Appeal (AT)	Vs.		
	No. 54 of 2018	The Competition Commission of India		
		& Ors.		
For Hear	ring			
29.	Comp. App.	Vishal Vijay Kalantri	Alok Kumar	VanitaBhargawa
	(AT) (Ins) No.	Vs.		
	139 of 2018	DBM Geotechnics&ConstructionsPvt.		
	The second secon	Ltd. &Anr.		
30.	Comp. App.	S.N. Plumbing Pvt. Ltd. through R.P.	Sanjay Kumar	Abhinav Bhatia
20.	(AT) (Ins) No.	Sanjay Kumar Ruia	Ruia	
	283 of 2018	Vs.		
	203 01 2010	IL& FS Engineering & Construction		
		Company Ltd.		
31.	Competition	All Kerala Chemists & Druggists	Sajith P. Warrier	Abhishek Yadav
31.	Appeal (AT)		Sajitii I. Waitiei	Admistick Taday
		Association &Ors.		
	No. 06 of 2018	Vs.		
		CCI &Ors.		
		with		
32.	Competition	A. N. Mohan	Amit Gupta	Abhishek Yadav
J#.	Appeal (AT)	Vs.	7 mint Gupu	7 TOMOMOR T ddd
	No. 08 of 2018	Sudeep P M &Ors.		
	140. 00 01 2010	with		
33.	Competition	Thrissur District Unit of AKCDA	Sajith P. Warrier	Abhishek Yadav
33.	_		Sajitii I. Wallici	Autistick Tadav
	Appeal (AT)	&Ors.		
	No. 09 of	Vs.		
	2018	CCI &Ors.		
		with		
34.	Competition	Kasargod District Unit of AKCDA	Sajith P. Warrier	Abhishek Yadav
1 :	Appeal (AT)	&Ors.		
	No. 10 of	Vs.		
	2018	CCI &Ors.		
	2018	CCI &Ors.		
		12: 00 Noon		
For Hear			12.	12
35.	Competition	The Board of Control For Cricket In	RuchiVerma	Samar Bansal
	Appeal (AT)	India		(R-CCI)
	No. 07 of 2018	Vs.		
		CCI &Anr.		
m - ^ -	an or or	<u>2:00 PM</u>		
	ers (In Chamber)	T'NG TIT (1 D (T.)	I a n	Attended to
36.	Comp. App.	Jai Mahal Hotels Pvt. Ltd.	Sayan Ray	Abhishek Rao
	(AT) No. 270 of	Vs.		
	2018	Rajkumar Devraj & Ors.		
		and the state of t		
		With		
37	Comp. App.	With Raikumar Viiit Singh & Apr.	Himanshu Vii	Abhishek Rao
37.	Comp. App. (AT) No. 271 of	Rajkumar Vijit Singh & Anr.	Himanshu Vij	Abhishek Rao
37.	Comp. App. (AT) No. 271 of 2018		Himanshu Vij	Abhishek Rao

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After the above

For	Hearing	(Part	Heard)	(In	Court)

38.	Comp. App.	IDBI Bank Ltd.	Milan Singh Negi	KunalKohli (R1)
	(AT) (Ins) No.	Vs.		AnsuyaSalwan -
	194 of 2018	MBL Infrastructures Ltd. &Ors.		R3
		with		
39.	Comp. App.	Bank of Baroda & Anr.	SurabhiKhattar	KunalKohli (R1)
	(AT) (Ins) No.	Vs.		Sanjeev Ahuja-
	225 of 2018	MBL Infrastructures Ltd & Ors.		R2
		with		AnsuyaSalwan -
				R3
40.	Comp. App.	Bank of India	V. Seshagiri	Kunal Kohli-R2
	(AT) (Ins) No.	Vs.		Ansuya Salwan-
	235 of 2018	MBL Infrastructures Ltd. & Ors.		R3

Note: Court will rise at 3:00 PM.

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By Order

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